

must be pulled up for being so irregular in payment of salaries. All those employees in the Department were females. The salaries of these female employees—so docile they are were not paid for months together. Wrong reply was sent to the Minister. The Minister then comes and makes a very docile correction over here. The matter should not be killed. I should be allowed to make my statement fully in the House. Then, let the Minister correct the statement telling the House what he is doing with respect to such careless officers.

MR. SPEAKER: I think, you have already done it emphatically. It has gone on record. It is quite good.

PAPERS LAID ON THE TABLE—CONTD

Statement correcting reply to U.S.Q. No. 3044 dated 8-8-1988 regarding AIR Stations in hill areas

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): Sir, on behalf of Prof. K.K. Tewari, I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on the 8th August, 1989 to Unstarred Question No. 3044 by Shri Harish Rawat regarding AIR Stations in hill areas. [Placed in Library. See No. LT-8310/89]

Statement correcting reply to U.S.Q. No. 3567 dated 11 August, 1989 re: export of iron ore through Paradeep Port

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): Sir on behalf of Shri P.R. Das Munshi, I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 11th August, 1989 to Unstarred Question No. 3567 by Shri Harihar Soren regarding export of iron ore through Par-

adeep Port. [Placed in Library. See No. LT-8311/89]

11.31 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 10th August, 1989, adopted the following motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate three members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri Parvathaneni Upen-dra, Shri Virendra Verma and Shri Jaswant Singh resigned from the Committee and do proceed to elect, in such manner as the Chairman may direct, three members from among the Members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been elected to the said Committee:-

1. Shri Pawan Kumar Bansal
2. Shri Ghulam Rasool Matto
3. Shri N.T. Gopalan.'

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 10th August, 1989, adopted the following motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate three members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri T.R. Balu, Shri Dipen Ghosh and Shri Kamal Morarka resigned from the Committee and do proceed to elect, in such manner as the Chairman may direct, three members from among the Members of the House to serve on the said Committee "

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee.-

1. Shri Bhim Raj
2. Shri B.V. Abdulla Koya
3. Prof. (Mrs) Asima Chatterjee.'

11.32 hrs.

RAILWAY CONVENTION COMMITTEE

[English]

Fourteenth Report

SHRI VIJAY N. PATIL (Erandol): I beg to present the Fourteenth Report (Hindi and English versions) of the Railway Convention Committee on Rolling Stock Programme and Minutes of the sittings of the Committee relating thereto.

11.32 1/2 hrs.

COMMITTEE ON PETITIONS

[English]

Minutes

PROF. SALAHUDDIN (Godda): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of Sixth-sixth, Sixty-seventh, Sixty-ninth to Seventy-eighth, Eighty-first to Eighty-eighth and Ninetieth to Ninety-fifth sittings of the Committee on Petitions

11.33 hrs.

STATEMENT CORRECTING REPLY GIVEN ON 31-7-1989 TO A SUPPLEMENTARY QUESTION ON S.Q. NO. 184 REGARDING TELEPHONE TO EVERY PANCHAYAT IN MADHYA PRADESH

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI GIRIDHAR GOMANGO): While replying to supplementary to the Starred Question No. 184 on 31st July, 1989, by Shri Shantaram Naik regarding telephone to every Panchayat in Madhya Pradesh, it was stated by me that "I have already stated, Sir, that not only for Madhya Pradesh, but for the entire country that is, 1989-90."

The reply should be substituted as under

"I have already stated, Sir, that not only for Madhya Pradesh, but for the entire country by the end of 8th Five Year Plan."

The mistake has come to my notice only recently.

The inconvenience caused is regretted